## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3322 ANSWERED ON:30.08.2013 ICDS SCHEME

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## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children, women and lactating mothers benefited from the Integrated Child Development Services (ICDS) Scheme, State/UT-wise:
- (b) whether a number of posts of supervisors, Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are vacant across the country;
- (c) if so, the details thereof along with the action taken or proposed by the Government to fill up these vacancies;
- (d) whether the Government proposes uniform pay to all supervisors across the country including Delhi; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT SHRIMATI KRISHNA TIRATH)

- (a): As on 31.3.2013, 7.74 crore children (6 months to 6 years) and 1.82 crore pregnant women and lactating mothers received supplementary nutrition and 3.53 crore children (3 to 6 years) benefitted with pre-school education under the Integrated Child Development Services (ICDS) Scheme. State-wise details is given at Annex-I.
- (b) & (c): There were 19464 posts of Supervisors, 100212 honorary posts of Anganwadi Workers (AWWs) and 90671 honorary posts of Anganwadi Helpers (AWHs) vacant across the country as on 31.3.2013. As per Schematic norms of the ICDS Scheme, Government of India is responsible for the Planning & Policy issues whereas State Governments are responsible for the implementation of the Scheme. The reasons for shortage of Anganwadi supervisors, anganwadi workers and helpers across the country are largely due to administrative, procedural and legal delays in filling-up of vacant posts by the State Governments/ UT Administrations. Ministry of WCD has repeatedly impressed upon the State Governments/UT Administrations to take all required measures for filling-up vacant positions.
- (d) & (e): The Supervisors under the ICDS Scheme are borne on the respective State/ UT cadre including Delhi. Their appointment, promotion, pay scales and other service matters are governed by the concerned State Government/ UT Administration rules.